

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTEMNT**

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No. LR(B) 47/2017/12

Dated <sup>2<sup>th</sup></sup> August, 2024.

**OFFICE ORDER**

In supercession to Office Orders No.LR(B)47/2017/7 11<sup>th</sup> July, 2019, LR(B)47/2017/8 11<sup>th</sup> July, 2019, LR(B)47/2017/9 11<sup>th</sup> July, 2019 and LR(B)47/2017/11 Dated 15<sup>th</sup> October, 2019, work is allocated to the following Officers of Law Department with immediate effect and until further orders as shown below-

**1. DISTRIBUTION OF WORK FOR ADDITIONAL SECRETARY AND JOINT SECRETARIES:**

<b>Additional Secretary (AKS)</b>	<b>J.S (LLS)</b>	<b>J.S (MMS)</b>	<b>J.S (DL)</b>
<b>Departments</b>	<b>Departments</b>	<b>Departments</b>	<b>Departments</b>
1. Cabinet Affairs 2. Labour, Employment & Skill Development 3. Elections 4. Food Civil Supplies & Consumer Affairs 5. Home (Civil Defense & Home Guards) 6. Information & Public Relations 7. Mining & Geology 8. Tourism 9. Soil & Water Conservation 10. Transport 11. Water Resources	1. Information Technology and Communication. 2. Parliamentary Affairs 3. Revenue & Disaster Management 4. Sports & Youth affairs 5. Urban Affairs 6. Animal Husbandry & Veterinary 7. Commerce & Industries 8. Prisons & Correctional Services 9. Excise, Registration, Taxation and Stamps 10. Forest & Environment 11. Home (Passport) 12. Printing & Stationary 13. Social Welfare	1. Arts & Culture 2. Community & Rural Development 3. Education 4. General Administration 5. Home (Police) 6. Home (Political) 7. Law Department 8. Personnel & A.R. Deptt. 9. Programme Implementation & Evaluation 10. Secretariat Administration 11. Textiles 12. Health & Family Welfare 13. Public Works Deptt.	1. Agriculture and Farmer's Welfare Department 2. Planning Investment & Sustainable Development 3. Border Areas Development 4. Cooperation 5. District Council affairs 6. Fisheries 7. Finance 8. Legal Metrology 9. Public Health Engineering 10. Power 11. Housing

**2. DISTRIBUTION OF WORK FOR DEPUTY SECRETARIES, UNDER SECRETARIES AND LAW OFFICERS:**

<b>D.S (SKS)</b>	<b>D.S (LAL)</b>	<b>U.S (LKS)</b>	<b>U.S (SNS)</b>	<b>L.O (SL)</b>	<b>L.O (MKM)</b>
Departments	Departments	Departments	Departments	Departments	Departments
<ol style="list-style-type: none"> <li>1. Community &amp; Rural Development</li> <li>2. General Administration</li> <li>3. Information Technology &amp; Communication</li> <li>4. Personnel &amp; AR</li> <li>5. Public Works Department</li> <li>6. Revenue &amp; Disaster Management</li> <li>7. Textiles</li> <li>8. Health &amp; Family Welfare</li> </ol>	<ol style="list-style-type: none"> <li>1. Agriculture and Farmer's Welfare</li> <li>2. Information &amp; Public Relations</li> <li>3. Planning Investment Promotion &amp; Sustainable Development</li> <li>4. Elections</li> <li>5. Tourism</li> <li>6. Animal Husbandry &amp; Veterinary</li> <li>7. Cooperation</li> <li>8. Food Civil Supplies &amp; Consumer affairs</li> </ol>	<ol style="list-style-type: none"> <li>1. Arts &amp; Culture</li> <li>2. Labour, Employment &amp; Skill Development</li> <li>3. Finance</li> <li>4. Home(Civil Defense and Home Guards)</li> <li>5. Law</li> <li>6. Power</li> <li>7. Secretariat Administration</li> <li>8. Transport</li> </ol>	<ol style="list-style-type: none"> <li>1. Legal Metrology</li> <li>2. Printing &amp; Stationery</li> <li>3. Social Welfare</li> <li>4. Urban Affairs</li> <li>5. Border Areas Development</li> <li>6. Prisons and Correctional Services</li> <li>7. Fisheries</li> <li>8. Home (Passport)</li> </ol>	<ol style="list-style-type: none"> <li>1. District Council Affairs</li> <li>2. Home (Police)</li> <li>3. Home (Political)</li> <li>4. Mining &amp; Geology</li> <li>5. Programme Implementation</li> <li>6. Soil &amp; Water Conservation</li> <li>7. Water Resources</li> <li>8. Excise Registration Taxation &amp; Stamps</li> </ol>	<ol style="list-style-type: none"> <li>1. Cabinet affairs</li> <li>2. Housing</li> <li>3. Parliamentary Affairs</li> <li>4. Public Health Engineering</li> <li>5. Sports &amp; Youth Affairs</li> <li>6. Commerce &amp; Industries</li> <li>7. Education</li> <li>8. Forest &amp; Environment.</li> </ol>

All Parliament and Legislative Assembly Questions pertaining to different departments will be dealt by the concerned Officers dealing with respective departments.

All Court cases pertaining to Supreme Court, NGT, High Courts and District Courts relating to different departments will be dealt by the concerned Officers dealing with respective departments.

*Sd/-*  
Secretary to the Government of Meghalaya  
Law (B) department  
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Memo No. LR(B) 47/2017/12-A

Dated 12<sup>th</sup> August, 2024.

Copy to:-

1. P.S to the Secretary to the Government of Meghalaya, Law Department.
2. All Officers of Law Department.
3. All Dealing Assistants of Law(B) Department to strictly follow according to allocation of work.
4. DEO, Law (A) Department to upload the above Order on the website of Law Department.

By Order etc.,

*M.S.*  
Joint Secretary to the Government of Meghalaya  
Law (B) Department  
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